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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 74/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Altaf Mohmadhabib Sareshwala & Ors

V/s.

M. H Valves Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241, 242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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<u>ORDER</u>

Learned Advocate Mr. B.M. Mangukiya present for Petitioners. None present for Respondents.

Heard arguments of Learned Counsel for petitioner.

Petitioners shall file documents to show that he continues as shareholders of 1st respondent company.

List the matter on 06.10.2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.